

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10856/2016

BHUPINDER SINGH**Appellant(s)****VERSUS****UNITECH LTD.****Respondent(s)****(Orders on renewal of FDR in C.A No. 11108 of 2016)****WITH****C.A. No. 11108/2016 (XVII-A)****(Office report for direction with regard to FDR)****WITH****Special Leave to Appeal(Crl.) No(s). 5978-5979/2017****Date : 04-06-2021 These matters were called on for hearing today.****CORAM :****HON'BLE MS. JUSTICE INDIRA BANERJEE****HON'BLE MR. JUSTICE M.R. SHAH****For Parties(s)****Mr. Deepak Goel, AOR****CA11108/16****Mr. Gp. Capt. Karan Singh Bhati, AOR****5978-5979/17****Mr. Siddhartha Dave, Sr. Adv.****Mr. Mahesh Agarwal, Adv.****Ms. Ranjeeta Rohatgi, AOR****Ms. Neeha Nagpal, Adv.****Mr. Anuroop Chakravarti, Adv.****Ms. Samten Doma, Adv.****Mr. Pawanshree Agrawal, AOR****Mr. Mahesh Agarwal, Adv.****Mr. Ankur Saigal, Adv.****Mr. Anuroop chakravarti, Adv.****Ms. Neeha Nagpal, Adv.****Mr. Anshuman Srivastava, Adv.****Mr. E.C. Agrawala, Adv.****Ms. Anubha Agrawal, AOR****Mr. R.S. Suri, ASG****Mr. Navanjay Mahapatra, Adv.****Mr. T.A. Khan, Adv.****Mr. B. Ragunath, Adv.****Mr. B.V. Balaram Das, Adv.**

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UPON hearing the counsel the Court made the following

O R D E R

Civil Appeal No. 11108 of 2016

The office report indicates that a sum of Rs. 56,04,086/- invested in an FDR is bearing maturity on 11 June 2021. The amount be renewed for a further period of one year with a

nationalized bank which offers highest rate of interest on the same terms and conditions.

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IA No. 64921 of 2021 in SLP(Cr1.) No. 5978-5979/2017

Heard Mr. Siddhartha Dave, learned senior counsel appearing on behalf of the applicant.

Having regard to the special circumstances pleaded in the application, particularly the death of the applicant's father in law, the applicant - Sanjay Chandra be released on interim bail forthwith for a period of two weeks from the date. The applicant -Sanjay Chandra shall surrender by 19-06-2021.

The application stands disposed of.

Let the main matter be placed before regular Bench after summer vacation.

(MANISH ISSRANI)
COURT MASTER(SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)